

मूली कपड़े, अत्यावश्यक औषधों और औषधियों (ड्रग्स) जैसी चीजों के मूल्यों पर अनौपचारिक नियंत्रण लगा हुआ है।

अतिरिक्त कर-शक्ति को समाप्त करने के लिये कर बढ़ा दिये गये हैं।

मूल्यों की वृद्धि की रोकथाम करने के लिये रिजर्व बैंक ऋणों के विस्तार पर नियंत्रण रखता है।

#### Training of Educational Planners

\*106. **Shri Bishanchander Seth:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government of India in collaboration with UNESCO has established regional centre for training educational planners, administrators and Supervisors in Asia;

(b) if so, what is the method for selecting the officers for such training?

(c) how many countries have so far sent their officers for this training; and

(d) how many officers in India have so far received the training?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) Indian trainees shall be selected by the Director of the Centre from among the candidates recommended by the State Governments. In case of other Asian countries, the selection will be made by the Director General of UNESCO.

(c) The first course will start in September 1962 only.

(d) Does not arise.

#### Admission to Higher Secondary Classes

\*107. { **Shri Surendra Pal Singh:**  
**Shri Prakash Vir Shastri:**  
**Shri Raghunath Singh:**

Will the Minister of Education be pleased to state:

(a) whether all the students seeking admission up to higher secondary

classes this year in Delhi were given admission;

(b) if not, the number of students who were not given admission in Delhi; and

(c) the arrangements made or proposed to be made to ensure admission to all students?

**The Minister of Education (Dr. K. L. Shrimall):** (a) to (c). It has been the endeavour of the Delhi Administration and the local bodies to provide admission to all students seeking admission up to higher secondary classes but the choice of a school is not guaranteed. In order to meet the rush of admissions this year the Delhi Municipal Corporation, besides adding additional sections to the existing schools, opened one higher secondary school and 101 new junior basic schools and upgraded 54 junior basic schools into senior basic schools. The New Delhi Municipal Committee arranged for the opening of 8 new primary schools. The Delhi Administration, besides adding additional sections to the existing schools, opened 16 new higher secondary schools and one middle school. The aided higher secondary schools were also instructed to increase their existing enrolment by 5 per cent. Some private middle schools were also raised to higher secondary standard. It has been reported that no child has been refused admission in schools run by Government and local bodies.

#### Children's Education

{ **Shri Surendranath Dwivedy:**  
**Shri M. L. Dwivedi:**  
 \*108. { **Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri P. Kunhan:**  
**Shri Kappen:**

Will the Minister of Education be pleased to state:

(a) whether the attention of Government has been drawn to the speech

made by the Chairman, Central Social Welfare Board at Bombay to the effect that target of children's education in the Third Five Year Plan is not likely to be achieved; and

(b) what concrete steps are being taken in this matter?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) Special programmes for girls' education have been formulated so that the enrolment of girls may be increased. It may be mentioned that the targets set for the first year of the Plan have already been exceeded.

#### Drama Competition

\*109. { Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri B. K. Das:  
Shri M. L. Dwivedi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the drama competitions on the theme "India's Quest for Unity" in all the languages were held;

(b) if so, when and where these competitions were held; and

(c) whether any rewards have been given to the best competitors for this?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) to (c). A competition of Drama Scripts on the theme "India's Quest for Unity" is being held in English and in the languages mentioned in the Eighth Schedule to the Constitution. The last date for the receipt of the Scripts in this Ministry was 28th February, 1962. The Scripts are now being assessed.

#### Advocates Act

\*110. { Shri Shree Narayan Das:  
Shri Raghunath Singh:  
Dr. M. S. Aney:  
Shri Bade:

Will the Minister of Law be pleased to state:

(a) whether a demand for exemption from the Bar Council examination of those students who had joined the LL.B. or equivalent classes before the Advocates Act came into force has been made;

(b) if so, whether the same has been considered; and

(c) if so, with what result?

**The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):**

(a) No, sir, but representations have been received that steps should be taken to remove the difficulties experienced by the students who have passed the final law examination after 28th February, 1962, in enrolling themselves as advocates.

(b) and (c). The matter is under consideration.

#### Taxes on Tea

\*111. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether the Chairman of the Assam Tea Planters' Association on the occasion of the Silver Jubilee of the Association urged the Government to appoint a high level committee to examine the repercussions of the multiplicity of taxes on the tea industry; and

(b) if so, what is Government's decision on this demand?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwarī Sinha):** (a) and (b). The question will be replied to by the Minister for Commerce and Industry on a subsequent date.